

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 25.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.A.A.Bhansali , Advocate	S.B.Civil Misc.Tr.Pet.No.118/ 2014, Smt.Karpa kumari V/s Mayural Singh	Dr.Nupur Bhati & Mr.R.S.shekhawat	Mr.Manish Sisodia
2	Shri Dhanpat Choudhary,Advocate	D.B.C.M.A.No.585/20 14,586/2014,587/2014, Arvind Jain V/s Rajul Jain	Mr.Nagraj Gosawmi	Mr.Vinay Shrivastava

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1	Shri J.L.Purohit , Sr.Advocate	S.B.Civil Misc.Arbitration Application No.48/2014,M/s S.R.Distributors V/s Mis Yes Distributors	Mr. Rahul Sharma	Mr.Sanjeev Johari
2	Shri J.L.Purohit , Sr.Advocate	S.B.Criminal Misc.Pet.No.2997/201 5,Smt.Pani & Anr V/s Mishri lal @ Gopal	Mr.Muktesh Maheshwari	Mt.Himanshu Shrimali
3	Dr.A.A.Bhansali ,Advocate	S.B.Civil Misc.Arbitration Application No.98/2011,99/2011,10 1,2011,103/2011,C.P. Chawla V/s Union of India & Ors.	Mr.B.K.Chawla & Sunil A Vyas	Mr.Vijay Kumar Vyas
4	Shri Aksay Dave, Advocate	S.B.Civil First Appeal No.21/2016,Sohan Lal V/s Kailash chandar	Mr.Sandeep Sarupira	Dr.Sachin Acharya
5	Dr.Manjula Choudhary , Advocate	D.B.C.M.A.No.1783/2 014,Vidhyadhar V/s Pratibha	Mr.Hemant Shrimali	Mr.Aksay Dave
6	Shri Manka lal Chandak,Advocate	D.B.C.M.A.No.2060/ 2015,Smt.Sharda Sharma V/s Mahendra Sharma	Mr.Basti Chand	Mr.K.S.Lodha & Vineet Jain

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

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